CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP 87/2003 in OA 1852/2001

New Delhi this the 25th day of February, 2003

Hon'ble Smt. L∠akshmi Swaminathan, Vice Chairman (J) Hon'ble Shri V.K.Majotra, Member (A)

Shri Ajay Kumar, S/O Sri Doni Lal, R/O III Tyope III NH-4, Faridabad.

Petitioner

(By Advocate Shri M.A.Rehman)

VERSUS

- Mr.K.K.Jaswal, Secretary, Ministry of Statistics and Programme Implementation, Sardar Patel Bhawan, New Delhi.
- 2. Mr. Neelkanthan,
 Dy.Director General,
 National Sample Survey
 Field Operation Division
 Organisation C-Block IIIrd
 Floor, Pushpa Bhawan, MG Road,
 New Delhi.

..Respondents

ORDER (ORAL)

(Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J)

We have heard, Shri M.A.Rehman, learned counsel for the petitioner. He has submitted that the respondents have done nothing by way of implementation of the Tribunal's order dated 18.3.2002 in OA 1852/2001. Hence this CP.

2. We have seen the Tribunal's order dated 18.3.2002. Learned counsel for the petitioner has submitted that the post in question has neither been filled by any candidate on the basis of promotion or by

transfer on deputation. His grievance mainly is that the respondents have not filled up the post by promotion or by transfer on deputation, as the case may be.

been referred to in the Tribunal's order dated 18.3.2003 and the submissions made by the learned counsel for the petitioner, we are unable to agree with him that any prima-facie case has been made out to warrant issuance of notice in CP 87/2003. In the circumstances of the case, CP 87/2003 is dismissed.

(V.K.Majotra)
Member (A)

(Smt.Lakshmi Swaminathan) Vice Chairman (J)

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